

ITEM NO.7

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 511/2022

SURENDRA MANJHI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 25-07-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Abhishek Jebaraj, Adv.
Ms. Srishti Agnihotri, AOR
Mr. Balakrishnan Baskaran, Adv
Mr. Sambhav Gupta, Adv.
Ms. Nupur Raut, Adv.
Ms. A. Reyna Shruti, Adv.
Ms. Aanchal Bumb, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable in six weeks.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)